

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 205
(IB)-72/ND/2024

IN THE MATTER OF:

A-one Homes

... **Applicant/Petitioner**

Versus

M2M Buildtech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 19.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH, HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Avtaar Singh

For the Respondent : Adv. Abhishek Anand, Adv. Jasleen Singh
Sandha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Mr. Abhishek Anand, Ld. Counsel appearing for the Corporate Debtor, one week time is granted for filing the reply.

List on 02.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)